

**Central Administrative Tribunal
Principal Bench**

**OA No.4595/2018
MA No.5255/2018**

New Delhi, this the 16th day of January, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Neelu,
Aged about 47 years,
D/o Bhim Singh,
R/o C-51/228, Firozshah Kotla,
Behind Indian Express Building,
ITO, Daryaganj, New Delhi-110002.
Post : Music Teacher
Group-B.
2. Shahnaz Perveen,
Aged about 47 years,
S/o Mohd. Isa,
R/o H.No.76, Gali No.6,
Zero Pushta, Shastri Park,
Delhi
Post : Primary Teacher
Group-B.
3. Tehmina Riaz,
Aged about 37 years,
D/o Riaz U1 Haq Ansari,
R/o H.No.856, Khatral Hiddu,
Farash Khana,
Delhi-110006
Post : Primary Teacher
Group-B.
4. Ruby Islam,
Aged about 45 years,
D/o Aslam Parvez Khan,
R/o 980, Punjabi Phatak,
Ballimaran, Delhi-110006
Post : Primary Teacher
Group-B.

...Applicants

(By Advocate : Shri Tenzing Thinlay Lepcha for Shri Anuj Aggarwal)

Versus

1. North Delhi Municipal Corporation (NDMC),
Through its Commissioner,
Dr. SPM Civil Centre,
J.L. Nehru Marg,
New Delhi-110002.
2. South Delhi Municipal Corporation (SDMC),
Through its Commissioner,
23rd Floor, Civic Centre,
Minto Road, New Delhi-110002.
3. East Delhi Municipal Corporation (EDMC),
Through its Commissioner,
419, Udyog Sadan,
Patparganj Industrial Area,
New Delhi-110096.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Learned proxy counsel for applicant seeks leave of this Tribunal to withdraw the OA with liberty to file a better one, in accordance with law. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid.

Pending MAs, if any, stand disposed of.

(Aradhana Johri)
Member (A)

(V.Ajay Kumar)
Member (J)

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